

OFFICE OF THE DISTRICT AND SESSIONS JUDGE (SOUTH DISTRICT)  
DISTRICT COURT COMPLEX SAKET, NEW DELHI.

ORDER No. 24 /2019

Dated :- 04<sup>th</sup> April, 2019

Since the compactors have been installed in two Rooms at Lower Basement of the Admn. Block, Saket Court Complex for the use of Record Rooms, one Room near Pillar No.C-185 is hereby allotted to the Record Room (South District) and another Room near Pillar No.C-184 in the same basement is hereby allotted to the Record Room (South-East District) with immediate effect for the consignment of disposed files Shifting be commenced immediately.

*Asha Menon*  
(Asha Menon) 4.6.19

District & Sessions Judge (South)  
District Court Complex Saket,  
New Delhi.

No. 24 /AM/D&SJ(South)/SA/RR/Saket/ND/2019 Dated:- 04<sup>th</sup> April, 2019

Copy forwarded for information / necessary action to:-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The District & Sessions Judge (Headquarters), Tis Hazari Court, Delhi.
3. The District & Sessions Judge (South-East), Saket Courts, New Delhi.
4. The Officer In-Charge, Caretaking Branch, Saket Court Complex, New Delhi.
5. The Officer In-Charge, General Branch (South), Saket Court Complex, New Delhi.
6. The Officer In-Charge(s), Record Room(s) (South), Saket Courts, New Delhi.
7. The Officer In-Charge(s), Record Room(s) (South-East), Saket Courts, New Delhi.
8. The Administrative Officer (Judl.)/Branch In-Charge(s) (Record Room) (South), Saket Court, New Delhi.
9. The Administrative Officer (Judl.)/Branch In-Charge(s) (Record Room) (South-East), Saket Court, New Delhi.
10. The Administrative Officer (Judl.)/Branch In-Charge(s) (Space Allotment Cell) (South), Saket Court, New Delhi.
11. For uploading on LAYERS.
12. For uploading on Centralized Website through LAYERS.

*Asha Menon*  
(Asha Menon) 4.6.19

District & Sessions Judge (South)  
District Court Complex Saket,  
New Delhi.